

Court of Small Causes,
L. T. Marg, Dhobi Talao,
Mumbai – 400 002.

-: TENDER NOTICE :-

Sealed Tenders are invited for purchase of “Sanitary Napkin Disposal Machine”, “Sanitary Napkin Vending machine” and “Sanitary Napkins”.

The tenders should be addressed to the “Registrar, Court of Small Causes, Mumbai – 400 002”. On top of the envelop “Tender for Sanitary Napkin Disposal Machine and Sanitary Napkin Vending machine” be mentioned and should reach in this Office on or before 7th September 2017 before 2.00 p.m. Tenders received after due date and time, will not be accepted.

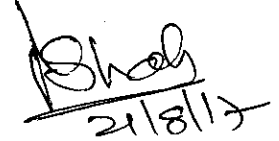
* Product Specifications :-

SR. NO.	PRODUCT TYPE	SPECIFICATION
1.	SANITARY NAPKIN VENDING MACHINES	CAPACITY – 100
2.	SANITARY NAPKIN BURNING INCINERATOR	BURNING – 100
3.	SANITARY NAPKIN XXL	600 PKT or STANDARD SIZE

* Note :- Kindly add Taxes & Transportation charges in quotation

All the rights and decision in this regard are reserved with the Hon'ble Chief Judge of this Court.

Court of Small Causes, Mumbai }
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Date :- 21 August, 2017 }


21/8/17
(Naresh V. Shah)
Additional Registrar